

List of cases where Case Management Hearing was held during the month of December-2021

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Case Management Hearing
1	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f 20.07.2021)	CENTRAL	CS COMM-245/19	ANIL KUMAR CHAUDHARY VS. MADAN SONI	USHA SHRIVASTAVA	28.02.2019	06.12.2021
			CS COMM-51/21	SAMANVYA INFRASTRUCTURE VS. DELHI METRO RAIL BOARD	S.K. KWATRA	05.01.2021	20.12.2021
			CS COMM-51/21	SAMANVYA INFRASTRUCTURE VS. DELHI METRO RAIL BOARD	S.K. KWATRA	05.01.2021	20.12.2021
			CS COMM-192/21	ICICI BANK VS. RAMAN MANOCHA	MANISH DEWAN	16.01.2021	20.12.2021
			CS COMM-155/2018	STATE BANK OF INDIA VS. NISHITA SAINI	R.K. SINHA	26.10.2018	20.12.2021

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2	Sh. Rajneesh Kumar District Commercial Court-02	CENTRAL	CS COMM 302/2021	MANJU BANSAL VS EASTERN FASION INTERNATIONAL	SH HEMANT GUPTA	23-08-2019	03-12-2021
			CS COMM 1596/2019	MUMESH TYAGI VS NORTH DELHI MUNICIPAL CORPORATION AND ANR.	SH SATYENDRA KUMAR SINGH	26-08-2019	06-12-2021
			CS COMM 1147/2019	SHELLY SYAL VS SAHIBAKA INDIA PVT LTD AND ORS.	SH KAILASH CHAND GOEL	11-07-2019	09-12-2021
			CS COMM 232/2019	SHREE BALAJI PAPER IMPEX VS BUSINESS WORLD MEDIA PVT LTD	SH DHANANJAY JAIN	23-02-2019	15-12-2021
			CS COMM 234/2019	NPS PAPERS VS BUSINESS WORLD MEDIA PVT LTD	SH DHANANJAY JAIN	23-02-2019	15-12-2021
			CS COMM 1591/2019	MAMAR KUMAR VS BHAGWAN DAS	SH BALDEV SINGH	23-08-2019	22-12-2021

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3	Sh. Pawan Kr. Jain, District Judge, Commercial Court-03	CENTRAL	NIL				
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	CS(COMM)1633/20	ICICI BANK LTD. VS. RANJAY KUMAR	ALOK KUMAR	02-11-2020	01-12-2021
			CS (COMM)3492/2021	RAMESH KUMAR VS. NORTH DELHI MUNICIPAL CORP.	SATYEND RA KUMAR SINGH & ASSOCIATES	21-09-2021	09-12-2021
			CS (COMM)3490/2021	PAWAN KUMAR VS. NORTH DELHI MUNICIPAL CORPORATER	SATYEND RA KUMAR SINGH & ASSOCIATES	21-09-2021	09-12-2021

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			CS (COMM)680/2021	ATAM PARKASH AGARWAL VS. RAVINDER KUMAR AGGARWAL	ANURAG VASHISTHA	08-05-2019	15.12.2021
			CS (COMM)-1773/2020	HDFC LTD. VS. PRAVEEN KUMAR & Anrs.	SH. S.M. CHUGH	05.12.2020	17.12.2021

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5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL	CS COMM-1009/21	KRISHNA TRADING V/S HALDI RAM	KAPIL SYADAV FOR PETITIONER AND SH SOURABH FOR	22.03.2021	02.12.2021
			CS COMM-218/21	ISLAMUDDIN V/S S S KAPOOR	WAHID ALI FOR PETITIONER AND ANUPAM GUPTA FOR RESPOND	19.01.2021	03.12.2021
6	Sh. Manmohan Sharma, District Judge, Commercial Court-06	CENTRAL	CS COMM-2480/2019	TTK PRASTIGELTD VS HIVELOOP TECHNOLOGY	MANISH KUMAR MISRA	15-10-2019	01-12-2021
			M-782/2019	TTK PRASTIGELTD VS HIVELOOP TECHNOLOGY	MANISH KUMAR MISRA	22-10-2019	01-12-2021
			M-57/2020	TTK PRASTIGELTD VS HIVELOOP TECHNOLOGY	MANISH KUMAR MISRA	15-01-2020	01-12-2021
			CS COMM-2301/2021	PADAMSHREE INTERNATIONAL VS NAVEEN KUMAR MAHAJAN	SACHIN KUMAR JAIN	15-07-2021	04-12-2021

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			CS COMM-448/2021	BELLS TONEM HITECH VS APAAR INFRATECH	P	09-02-2021	08-12-2021
			CONT-CLAIM-23/2021	APAAR INFRATECH VS BELLSTONE HITECH	Na	11-082021	08-12-2021
			CS COMM-2683/2019	ICICI BANK VS SAHIL TALWAR	PUNEET KUMAR BHALLA	19-11-2021	08-12-2021
			CS COMM-1097/2019	RAQIR CHAND VINOD KR VS ARO COMMMODITY	VIJAY KASANA	05-07-2021	09-12-2021
			CS COMM-1393/2021	ALOK PACKAGNG VS DHARMESH KALRA	RAJESH KUMAR SINGLA	01-08-22019	21-12-2021
7	Sh. Dinesh Bhatt , DJ (Commercial Court)-01	West	NIL				

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8	Sh. Gurdeep Singh, (Commercial Court)-02	West DJ	CS/COMM/11/2019	RAKESH NISCHAL VS INDU SURI AND ORS	DEVENDE SR HORA	19.01.2019	23.12.2021
			CS/COMM/12/2020	MRS. PHOOLRAVI WATI VS SHKUMAR VIJAY SINGH RATHORE		09.11.2020	14.12.2021
			CS/COMM/132/2020	M/S HYSON SYSTEM LTD VS M/S PGS TELEWORLD AND ORS	M.K.VERMA	05.03.2020	09.12.2021
			CS/COMM/3/2021	M/S PGS TELEWORLD AND ORS VS M/S HYSON SYSTEM LTD	PYUSH MITTAL	13.01.2021	09.12.2021

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9	SH. SANJEEV JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS/956/2018	IFFCO TOKIO GENERAL INSURANCE CO LTD Vs I 2 DISTRIBUTION AND ANR	SH. PRANTAR BASU	05-10-2018	08-12-2021
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	CS (COMM.) 48 / 2019	M/S. AVIAXPERT PVT. LTD. VS. DELEX CARGO INDIA PVT. LTD.	MR. SUMIT KUMAR SHUKLA	28.02.2019	16.12.2021
11	SH. SANJIV JAIN, LD. DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL				
12	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	CS 408/19	DJ SCHNEIDER ELECTRIC INDIA PVT. LTD. Vs. IREO PVT. LTD.	Ms. SubhaLax mi		20.12.2021

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			CS (COMM) 67/21	MOHIT VARSHNEY VS. KALIA AGRO INDUSTRIES	Sh. Arpit Singh		17.12.2021
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM) 43/2021	ECO COATINGS VS RAHEJA DEVELOPERS LTD.	SIDRISH AHMAD	16.01.2021	04.12.2021
			CS(COMM) 363/19	OZONE OVERSEAS PVT LTD INSTAPOWER ENERGY EFFICIENCY (P) LTD.	MAHESH KATYAYE VSN	20.11.2019	04.12.2021

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			CS(COMM) 407/21	S.S. ANAND VS CLEARMEDI HEALTHCARE PVT. LTD.	RAVI DAGAR	18.12.2020	07.12.2021
			CS(COMM) 341/20	CHOPRA EMBROIDERY MILLS VS INDIAN TRIMS COMPANY	MANISH VERMA	07.11.2020	08.12.2021
			CS(COMM) 62/19	RUPIN ASSOCIATES VS AXIS BANK LIMITED AND ORS	RUDRA PRATAP	08.05.2019	08.12.2021

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			CS(COMM) 63/19	PAM COSMETICS AND GLASSESS PVT. LTD. VS AXIS BANK LIMITED AND ORS	RUDRA PRATAP	08.05.2019	08.12.2021
			CS(COMM) 44/20	CURE SURGICALS VS. ADIVA HOSPITALS AND ORS.	PRIYANK KHER	19.07.2018	09.12.2021
			CS(COMM) 37/20	DAYAWATI VS. PHULA	MOHIT BANSAL	18.11.2019	09.12.2021

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			CS(COMM) 27/21	AMAR TULSIYAN CHINMAY COSMETICS INDIA	SIDDHARTH SWAIN	07.01.2021	09.12.2021
14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL				
15	VACANT COURT OF MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST	NIL				

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16	SH. SANJAY SHARMA-I	EAST	cs (comm) 454/19	M/S SSR INTERNATIONAL VS TRIVENI ENGINEERING AND INDUSTRIES LIMITED & ANR.	Abhay kumar singhal and Atul chaturvedi	26-11-2019	03-12-2021
			cs (comm) 86/2020	LE CHAMP VS FROG CELLSAT LTD.	RAJENDE SINGH AND RAJNI	10.02.2020	09-12-2021
			cs (comm) No 473/2019	ISHWAR DUTTA BAWARI VS ICICI LOMBARD GENERAL INSURANCE CO. LTD	VIMAL KUMAR AND PRAVEEN MAHESH WARI	04.12.2019	16-12-2021

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			Cs (Comm) 30/2019	GURDEEP SINGH VS NITIN GUPTA	MONAJ KUMAR	06-06-2018	20.12.2021
17	MS. SARITA BIRBAL, DISTRICT JUDGE, (COMMERCIAL COURT) (w.e.f- 20.07.2021)	North-East	C.S. (COMM)- 31/21	PUNJAB NATIONAL BANK ARCHANA YADAV VS. PRADEEP KUMAR	PRADEEP KUMAR	17.03.2021	07.12.2021
			C.S. (COMM)- 52/2021	NAGMA ENTERPRISES VS. M/S TIRUPATI CABLE INDUSTRIES	SUNIL KUMAR BHARDWAJ	13.09.2021	07.12.2021
			C.S. (COMM)- 19/2021	STANDARD CHARTERED BANK VS. M/S. R P SONS THROUGH ITS PROPRIETOR	AMRINDRA KUMAR	27.01.2021	08.12.2021

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			C.S. (COMM)-66/2019	SANDEEP KUMAR VS. PANKAJ JANGIRA AND ORS.	RAHUL BEDI BHARDWAJ	11.02.2019	08.12.2021
			C.S. (COMM)-33/20	BESE YAMUNA POWER LIMITED VS. CHAMAN SINGH	F ALAM	24.01.2020	08.12.2021
			C.S. (COMM)-40/2020	SARVJEET SINGH KHOSLA VS. INAMUDDIN AND OTHERS.	DEWAN SINGH	04.08.2020	14.12.2021
			C.S. (COMM)-44/2019	M/S SHARMA ELECTRONICS VS M/S SUNITA ELECTRONICS	J.K TRIPATI	16.07.2018	16.12.2021

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			C.S. (COMM)-25/2021	MR SURENDER KUMAR VS MR MEHTAB ALI	J.P. GUPTA	03.12.2020	22.12.2021
18	MS. NIVEDITA ANIL SHARMA	Shahdara	NIL				
19	MS. SUKHVINDER KAUR	Shahdara	NIL				
20	Sh. Vinod Kumar, Ld. DJ (C.C.)	North-West	NIL				
21	MS. BARKHA GUPTA, DJ (COMM)	North	NIL				
22	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	CS COMM. 21/2018	BANK OF MAHARASHTRA VS MANISH MALKOTI	S.K. ROUT	05.11.2018	02.12.2021
			CS COMM. 220/2019	PUNJAB NATIONAL BANK VS PRATAP SINGH	SUNIL GULIYA, P. SINGH	05.12.2019	06.12.2021